

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1024
TO BE ANSWERED ON 28TH JULY, 2023**

BENEFITS OF THIRD PAY REVISION TO MTNL EMPLOYEES

1024 # SHRI NARAIN DASS GUPTA:

Will the Minister of Communications be pleased to state:

- (a) whether all employees and officers working in all public sector undertakings of the country have been given the benefit of the third pay revision pending since 2017;
- (b) if so, the employees and officers working in Mahanagar Telephone Nigam Limited (MTNL) have not yet been given the benefit of third pay revision pending since 2017;
- (c) if so, the reasons for the delay;
- (d) whether Government will set a time limit for giving to the employees and officers of MTNL the benefit of third pay revision pending since 2017; and
- (e) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (e) As per extant guidelines of Department of Public Enterprises (DPE) vide DPE Office Memorandum (OM) dated 03.08.2017, the revised pay scales would be implemented subject to the condition that the additional financial impact in the year of implementing the revised pay-package for the Board level executive, below Board level executive and Non-Unionized Supervisors should not be more than 20% of the average Profit-Before Tax (PBT) of the last three financial years preceding the year of implementation. All CPSEs who meet the above criteria have implemented 3rd pay revision with the approval of their administrative Ministry/ Department.

Mahanagar Telephone Nigam Limited (MTNL) is facing losses since Financial Year (FY) 2009-10 except for FY2013-14. 3rd pay revision has not been implemented in MTNL as it does not meet the criteria under affordability clauses of Department of Public Enterprises (DPE) guidelines.
